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No.2192 (F.No.404/82/77-ITCC): NOTIFICATION NO.1960 (F.No.404/82/77-ITCC) dated 14.9.1977 of the Government of India in the Ministry of Finance (Department of Revenue) authorising Shri B.V.Lakshmana Murthy to exercise the power of a Tax Recovery Officer is hereby cancelled.

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(H. Venkataraman)
Deputy Secretary to the Govt. of India.

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NKJ